

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Date: 25.5.2018

Petition No. 171/MP/2016

To,

Ramachandran & Associates (Advocates)
C-31, Friends Colony (East)
New Delhi-110065

Subject: Petition under Section 79 (1) (b) and (f) of the Electricity Act, 2003 for adjudication of claims towards compensation arising out of 'Change In Law' and consequential reliefs as per provisions of the PPA dated 26.2.2014 between the Petitioner and Respondents.

Ref: Your letter dated 22.5.2018

Sir,

With reference to your letter dated 22.5.2018 on the above mentioned subject, I am directed to inform that your request for extension of time to file additional submission has been allowed and time to file additional submission has been granted till 31.5.2018. You are requested to ensure filing of the said information within the date mentioned. No further request for extension of time shall be entertained for any reason whatsoever.

-Sd/-
(B. Sreekumar)
Deputy Chief (Law)